

CETRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A. NO.915/93

THURSDAY THIS THE TWENTY FIFTH DAY OF NOVEMBER 1993

Shri Justice P.K. Shyamasundar ... Vice-Chairman

Shri V. Ramakrishnan ... Member [A]

J. Chandrappa,
S/o Jadappa,
Aged 43 years,
Working as Postal Assistant,
in HAL II Stage H.O.,
Bangalore-560 008.

... Applicant

[By Advocate Shri A.R. Holla]

v.

1. Senior Superintendent
of Post Offices,
Bangalore East Division,
Bangalore-560 001.
2. Chief Post Master General,
Karnataka circle,
Bangalore.

... Respondents

[By Advocate Shri G. Shanthappa, Standing Counsel]

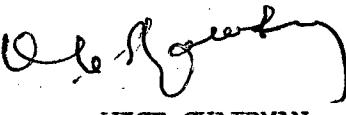
O R D E R

Shri Justice P.K. Shyamasundar, Vice-Chairman:

1. Heard Shri A.R. Holla, learned counsel for the applicant and Shri G. Shanthappa, Standing Counsel for the respondents.
2. In the light of the subsequent event it transpires that the relief sought for by the applicant has ^{already} since been granted by the department and, therefore, it becomes unnecessary for the applicant to pursue this application. We, therefore, dismiss this application as having become infructuous.


MEMBER[A]

bsv


VICE-CHAIRMAN